

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 727/2014

IN THE MATTER OF:

**M/s Four Point Healthcare Pvt. Ltd.
v/s**

.... APPLICANT / PETITIONER

M/s Registrar of Companies

.... RESPONDENT

SECTION:

Under Section 560(6)

Order delivered on 01.09.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :- Mr. Amandeep Singh, Advocate

For the ROC / RD (NR) Delhi :- Mr. Manish Raj, Company Prosecutor

ORDER

FOR Order See CP/CA. No. 691/2014

Sd/-

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

Sd/-

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**